

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/20/334/2014

Date of order : 21.11.2019

Between:



C MURALIDHARAN,
S/o P Bhaskaran Nair,
Aged about 54 years,
Occ: Chief Administrative Officer,
Indian Council of Agricultural Research,
(on deputation as Executive Director (Fin & Admn),
National Fisheries Development Board,
Department of Animal Husbandry, Dairying &
Fisheries, Ministry of Agriculture,
Government of India,
Pillar No.235, PVNR Express High Way,
Post: SVP National Police Academy,
Hyderabad 500052.

APPLICANT

AND

Union of India rep. by its

1. Deputy Secretary (Vigilance),
Indian Council of Agricultural Research (ICAR),
Krishi Bhavan, Dr.Rajendra Prasad Road,
New Delhi 110 001,
2. Indian Council of Agricultural Research, (ICAR).
Krishi Bhavan, Dr.Rajendra Prasad Road,
New Delhi 110 001,
Rep. by its Director General.

... **RESPONDENTS**

Counsel for the applicant : Dr. K LAKSHMI NARASIMHA
Counsel for the respondents : Mrs. C VANI REDDY,
SC for ICAR

C O R A M :

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)



Learned counsel for applicant submits that this OA has become infructuous. Hence, O.A is dismissed as having become infructuous.

2. There shall be no order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

(S. N. TERDAL)
MEMBER (J)

vsn